## COURT-II

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## Appeal No. 277 of 2015 In IA No.453 of 2015

# Dated : 28<sup>th</sup> August, 2017

### In the matter of:

 Punjab State Power Corporation Ltd.
 ... Appellant(s)

 Vs.
 Vs.

 Punjab State Electricity Regulatory Commission
 ... Respondent(s)

 Counsel for the Petitioner(s)
 :

Counsel for the Respondent(s)

### <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 14.11.2017.

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**PPS/** Court Master

SS